

FORM G
(ADDENDUM TO FORM G PUBLISHED ON 02.10.2025)

**INVITATION FOR EXPRESSION OF INTEREST FOR
PRODO TECHNOLOGIES PRIVATE LIMITED OPERATING IN WHOLESALE TRADING OF
TEXTILE PRODUCTS AT GURUGRAM, HARYANA**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

S. No.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Prodo Technologies Private Limited PAN: AAMCP0161E CIN: U24230DL2021PTC381425
2.	Address of the registered office	55, 02nd floor, lane-2, Westend Marg, Saidullajab, South Delhi, New Delhi, 110030
3.	URL of website	No active website exists
4.	Details of place where majority of fixed assets are located	No Fixed Assets made available to RP by the Suspended Director
5.	Installed capacity of main products/ services	N.A.
6.	Quantity and value of main products/ services sold in last financial year	As per latest available Audited Financial Statement for F.Y. 2022-23, the revenue from operation was Rs. 32,27,10,830/-
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Further details can be sought through an email on cirp.prodo@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Eligibility criteria for prospective resolution applicant can be obtained through an email to the RP on cirp.prodo@gmail.com
10.	Last date for receipt of expression of interest	02.11.2025 (Extended date) 17.10.2025 (Original date)
11.	Date of issue of provisional list of prospective resolution applicants	12.11.2025 (Extended date) 27.10.2025 (Original date)
12.	Last date for submission of objections to provisional list	17.11.2025 (Extended date) 01.11.2025 (Original date)
13.	Date of issue of final list of prospective resolution applicants	27.11.2025 (Extended date) 11.11.2025 (Original date)
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	02.12.2025 (Extended date) 16.11.2025 (Original date)
15.	Last date for submission of resolution plans	02.01.2026 (Extended date) 16.12.2025 (Original date)
16.	Process email id to submit Expression of Interest	Cirp.prodo@gmail.com
17.	Details of the corporate debtor's registration status as MSME	Corporate debtor is registered as MSME (as Micro enterprise)

This is an Addendum to Form G issued on 02nd October, 2025 and accordingly the timelines for submission of EoI and the corresponding event / dates have been extended based on approval by CoC.

Initial 180-day CIRP period is scheduled to be concluded on 27th December 2025 and the RP shall approach CoC and thereafter the Hon'ble NCLT seeking an extension in the CIRP Period and the aforesaid timelines will be subject to approval of such extension by the CoC and Hon'ble NCLT.

Date: 17.10.2025
Place: New Delhi

Vijay Kumar Gupta
Resolution Professional
M/s. Prodo Technologies Private Limited
IBBI/IPA-001/IP-P00262/2017-18/10500
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